

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Date: 27-4-2020

NOTICE

Learned Advocates, Government Pleaders, Public Prosecutor, parties-in-person etc., are informed that the matters shown in List - 2 (Final Hearing weekly List) and placed in the notification coloum of the official website will be taken after the Causelist Motion Hearing List by the Hon'ble Judges sitting daily and they are requested to make ready for arguing the matters.

// BY ORDER //

Registrar (Judicial)